NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

14

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

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PETITION NUMBER

: TCP/12/ (IB)/2017

NAME OF THE PETITIONER(S)

: JDSU DEUTCHLAND GMBH POSTFACH

NAME OF THE RESPONDENT(S)

: GEMINI COMMUNICATION LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

A. K. MYLSAMY

COUNSEL FOR RESPONDENT

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ORDER

Counsel for petitioner called absent. Shri A K Mylsamy, senior counsel for respondent present. The matter is adjourned. Counsel for respondent undertakes to inform the counsel for petitioner regarding the next date of hearing. Put up on **07.07.2017** at **10.30** A.M.

(K.Anantha Padmanabha Swamy) Member (Judicial)